

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00038/2019

Date of decision: 16.01.2019

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

Dr. B.H. Channakeshava Murthy, Scientist C,
Zoological Survey of India, Western Ghat Regional Centre,
(WGRC), Jaferkhan Colony, Erahnipalam, Kozhikode 673 006.

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Applicant

(By Advocate – Mr. R. Rajasekhara Pillai)

V e r s u s

1. The Union of India represented by the Secretary
Ministry of Environment and Forest, Govt. of India, New Delhi.
2. The Director, Zoological Survey of India, Prani Vigyan Bhawan M-Block
New Alipore, kolkata, 700 053
3. The Head of Office, Zoological Survey of India, Prani Vigyan Bhawan,
M-Block, Nw Alipore, Kolkata, 700 053. **Respondents**

(By Advocate – Mr.C.Rajendran, Standing Counsel)

This Original Application having been heard on 16.01.2019, the Tribunal on same day delivered the following:

O R D E R (ORAL)

Per: E.K.Bharat Bhushan, Administrative Member:

Heard M. R. Rajasekharan Pillai, learned counsel for the applicant.

Applicant in the O.A. is aggrieved by the violation of the direction contained in this Tribunal's order dated 26th October, 2018 in O.A. 180/17/2015. He submits that the respondents have callously disobeyed the direction contained in the order referred to above.

2. Mr. C. Rajendran, learned Standing Counsel for the Central Govt. takes notice on behalf of the respondents.
3. Having heard the submission of the learned counsel for the applicant we are

constrained to observe that filing another O.A. is not the remedy for the grievance that the applicant describes. Therefore the O.A. is disposed of with liberty to applicant to move appropriate Application/Petition in accordance with law if he is so advised.

4. O.A. is disposed of *in limine* with the above observation.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

sj*

List of Annexures of the Applicant in O.A. No. 180/00038/2019

Annexure A7 - True copy of the OM dated 17.12.2018 of the 1st respondent along with the letter dated 27.12.2018 from the 2nd respondent.

Annexure A1 - True copy of the Office Order No.11/2014 dated 3.2.2014.

Annexure A2 - True copy of the OM dated 10.9.2010.

Annexure A3 - True copy of the letter dated 26.3.2014 from the Applicant to the Hon'ble CAT Calcutta Bench through the applicant's counsel.

Annexure A4 - True copy of the order dated 13.1.2015 in OA No.180/2015 of this Tribunal.

Annexure A5 - True copy of the Om dated 29.1.2015 of 1st respondent.

Annexure A6 - True copy of the order dated 26.10.2018 in OA No.180/2015 of this Tribunal.

Annexures of Respondents
